



\$~8 to 31, 57 & 58

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6162/2022 & CM APPLs. 18567/2022, 29568/2022,

(8) 8993/2023, 9437/2023

ADHARV ENTERPRISES

..... Petitioner

Through: Mr. Naginder Benipal, Mr. Subhojit

Dutta and Mr. Ankit Siwach,

Advocates.

versus

GOVERNMENT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2197/2023 & CM APPLs. 8359/2023, 14981/2023

(9) SHAILESH BHARDWAJ

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2734/2023 & CM APPL. 10628/2023

(10) NEW BERCO ELECTRONICS & ORS.

.... Petitioners





Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 2767/2023 & CM APPL. 10662/2023

(11) PRABHAT MUTREJA

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 3455/2023 & CM APPL. 13329/2023

(12) SUSHMA SHARMA

..... Petitioner

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

W.P.(C) 6162/2022 etc.

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+ W.P.(C) 17279/2022 & CM APPL. 54925/2022

(13) NEELAM AGGARWAL & ORS.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 131/2023

(14) LOKESH SHARMA

..... Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1157/2023 & CM APPL. 4477/2023

(15) PRADEEP KUMAR & ANR.

..... Petitioners





Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

CAPTIAL GOVERNMENT OF **NATIONAL OF DELHI** THROUGH CHIEF SECRETARY & ORS. Respondents

> Through: Mr. Santosh Kr. Tripathi, Standing

> > Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Kirtiman Singh, CGSC with Mr.

Sarvan Kumar, GP for UoI.

Mr. Surya Kiran, Advocate for R-3.

W.P.(C) 1180/2023 & CM APPL. 4521/2023

(16) DARSHAN LAL

..... Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul

> Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL **OF** DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

> Through: Mr. Santosh Kr. Tripathi, Standing

> > Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

W.P.(C) 1187/2023 & CM APPL. 4547/2023





(17) RAVINDER SUKHIJA & ORS.

..... Petitioners

Through:

Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI & ORS.

..... Respondents

Through:

Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1223/2023 & CM APPL. 4655/2023

(18) SURESH KUMARI MANCHANDA & ORS.

..... Petitioners

Through: Mr.

Mr. Abhishek Aggarwal, Mr. Rahul Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

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+ W.P.(C) 1224/2023 & CM APPL. 4657/2023

(19) KIRAN BALA & ORS.

..... Petitioners





Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1225/2023 & CM APPL. 4659/2023

(20) RAJESH BHATIA & ANR.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 1777/2023

(21) SAMAIRA JEWELS PVT. LTD & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.





versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

> Mr. Santosh Kr. Tripathi, Standing Through:

> > Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

W.P.(C) 2852/2023 & CM APPL. 11027/2023

(22)M/S BETTER DEALS INVESTMENTS Petitioner

> Mr. Mayank Maini, Mr. Biman Sethi, Through:

> > Advocates.

Mr. Kamal Sethi, Advocate.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

> Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

W.P.(C) 3027/2023

(23) RAJIV GUPTA & ORS.

..... Petitioners

Mr. Tushar Gupta and Mr. Parinay Through:

Gupta, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

> Through: Mr. Santosh Kr. Tripathi, Standing

> > Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and





Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 3794/2023

(24) SHALINI VASISTHA & ORS.

..... Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

M/S POPULAR SPIRITS LLP (PAN NO. AAVFP1965C) & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4012/2023 & CM APPLs. 15620/2023, 15621/2023

(25) SURENDER KUMAR & ORS.

..... Petitioners

Through: Ms. Nidhi Singh, Advocate.

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4957/2023 & CM APPL. 19236/2023

(26) VINEET CHOPRA & ORS.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.





versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 4958/2023 & CM APPL. 19241/2023

(27) SHAKUNTALA DEVI

..... Petitioner

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.

versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5441/2023

(28) KAILASH BUDHIRAJA & ORS.

..... Petitioners

Through: Mr. Abhishek Aggarwal, Mr. Rahul

Narula, Mr. Ankit Kumar, Mr. Vipin Garg and Ms. Vandana Kothari,

Advocates.





versus

GOVERNMENT OF NATIONAL CAPTIAL OF DELHI THROUGH CHIEF SECRETARY & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5455/2023

(29) ANIL KAPOOR & ORS. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5457/2023

(30) SEEMA SALUJA & ANR. Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.





Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 5661/2023

(31) KANWALPREET SINGH & ORS.

..... Petitioners

Through: Mr. Kamal Sethi, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ORS. ...

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates. Mr. Surya Kiran, Advocate for R-3.

+ W.P.(C) 14974/2023

(57) KRISHAN KUMAR SHOKEEN & ORS.

..... Petitioners

Through:

versus

GOVERNMENT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kr. Tripathi, Standing

Counsel for GNCTD with Mr. Arun Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates

Ms. Prashansa Sharma, Advocates.

+ W.P.(C) 15326/2023 & CM APPL. 61486/2023

(58) PATANJALI AGRO INDIA PVT. LTD.

..... Petitioner

Through: Mr. Siddharth Arora and Ms. Jasleen

Kaur, Advocates.

versus

DEPARTMENT OF EXCISE, ENTERTAINMENT AND LUXURY

W.P.(C) 6162/2022 etc.

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TAX, GOVT. OF DELHI & ORS.

..... Respondents

Through:

Mr. Santosh Kr. Tripathi, Standing Counsel for GNCTD with Mr. Arun

Panwar, Mr. Rishabh Srivastava and Ms. Prashansa Sharma, Advocates.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 08.02.2024

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1. It is stated that a batch of appeals being LPA No.179/2023 etc., dealing with the same issue regarding the de-sealing of premises wherein stock of liquor was being stored in the residential premises by the licensees, is coming up for hearing before the Division Bench on 30.05.2024

2. List on 30.05.2024.

SUBRAMONIUM PRASAD, J

FEBRUARY 8, 2024

S. Zakir